

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1522

ANSWERED ON:01.08.2001

NEW PENSION SCHEME

CHELLAMELLA SUGUNA KUMARI;PRABODH PANDA;SRINIVASULU KALAVA

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government propose to set up a Committee to examine all aspects of pensions for the Government employees;
- (b) if so, the reasons for bringing about changes in the present pension scheme;
- (c) whether a new system of pensions is being mooted for those joining Central Government Services after October, 2001; and
- (d) if so, the details thereof alongwith the reasons therefore?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, AGRO AND RURAL INDUSTRIES, MINISTER STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS WE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE II DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SMT.VASUNDHARA RAJE)

(a)to(d): The Finance Minister in the Budget speech for 2001-02 had stated that as the Central Government pension liability had reached unsustainable proportions, he proposed to set up a High Level Expert Group on Pensions to review the existing pension system and provide a road map for the next steps to be taken by the Government in respect of a new pension programme based on defined contributions. The new system of pension is envisaged for those entering Central Government services after October 1, 2001. The details of the new system of pension are not available since it is yet to be finalized.